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Title: Papers laid on the Table of the House by Ministers/members.

HON. SPEAKER: Now papers to be laid.

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र) : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) नेशनल इंस्टिट्यूट फॉर माइक्रो, स्मॉल एण्ड मीडियम इंटर्प्राइजेज, हैदराबाद के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टिट्यूट फॉर माइक्रो, स्मॉल एण्ड मीडियम इंटर्प्राइजेज, हैदराबाद के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (Placed in Library, See No. LT 1535/16/14)
- (2)(एक) कॅन्सर बोर्ड, कोटिच के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) कॅन्सर बोर्ड, कोटिच के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (तीन) कॅन्सर बोर्ड, कोटिच के वर्ष 2013-2014 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (चार) कॅन्सर बोर्ड, कोटिच के वर्ष 2013-2014 के लेखापरीक्षित लेखाओं की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (Placed in Library, See No. LT 1536/16/14)
- (3)(एक) खादी और ग्रामोद्योग आयोग, मुंबई के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) खादी और ग्रामोद्योग आयोग, मुंबई के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (तीन) खादी और ग्रामोद्योग आयोग, मुंबई के वर्ष 2013-2014 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (चार) खादी और ग्रामोद्योग आयोग, मुंबई के वर्ष 2013-2014 के लेखापरीक्षित लेखाओं की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (Placed in Library, See No. LT 1537/16/14)
- (4) (एक) नेशनल इंस्टिट्यूट फॉर इंटरप्रेन्योरशिप एण्ड स्मॉल बिजनेस डेवलपमेंट, नोएडा के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नेशनल इंस्टिट्यूट फॉर इंटरप्रेन्योरशिप एण्ड स्मॉल बिजनेस डेवलपमेंट, नोएडा के वर्ष 2013-2014 के कार्यक्रम की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (Placed in Library, See No. LT 1538/16/14)

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government of the working of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2013-2014.
- (2) Annual Report of the National Scheduled Tribes Finance and Development Corporation, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1539/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2013-2014.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Employees' State Insurance Corporation, New Delhi, for the year 2013-2014, together with Audit Report thereon.

(Placed in Library, See No. LT 1540/16/14)

(2) A copy of the Apprenticeship (Third Amendment) Rules, 2014 (Hindi and English versions) published in Notification No. G.S.R. 220 in Gazette of India dated 18th October, 2014 under sub-section (3) of Section 37 of the Apprentices Act, 1961.

(Placed in Library, See No. LT 1541/16/14)

पेट्रोलियम और प्राकृतिक गैस मंत्रालय के राज्य मंत्री (श्री धर्मेन्द्र प्रधान) : अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(क)(एक) भारत पेट्रोलियम कारपोरेशन लिमिटेड, मुंबई के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) भारत पेट्रोलियम कारपोरेशन लिमिटेड, मुंबई का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 1542/16/14)

(ख)(एक) इंडियन ऑयल कारपोरेशन लिमिटेड, मुंबई के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) इंडियन ऑयल कारपोरेशन लिमिटेड, मुंबई का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 1543/16/14)

(ग)(एक) हिन्दुस्तान पेट्रोलियम कारपोरेशन लिमिटेड, मुंबई के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) हिन्दुस्तान पेट्रोलियम कारपोरेशन लिमिटेड, मुंबई का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 1544/16/14)

(घ)(एक) गेल (इंडिया) लिमिटेड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा।

(दो) गेल (इंडिया) लिमिटेड, नई दिल्ली का वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

(Placed in Library, See No. LT 1545/16/14)

(2) (एक) पेट्रोलियम और प्राकृतिक गैस विनियामक बोर्ड, नई दिल्ली के वर्ष 2013-2014 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) पेट्रोलियम और प्राकृतिक गैस विनियामक बोर्ड, नई दिल्ली के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 1546/16/14)

(3) पेट्रोलियम और प्राकृतिक गैस विनियामक बोर्ड अधिनियम, 2006 की धारा 62 के अंतर्गत पेट्रोलियम और प्राकृतिक गैस विनियामक बोर्ड (प्राकृतिक गैस पाइप लाइनों को बिछाने, उनका निर्माण, संचालन अथवा विस्तार करने के लिए निकार्यों को प्राधिकृत किया जाना) संशोधन विनियम, 2014 जो 8 अगस्त, 2014 के भारत के राजपत्र में अधिसूचना संख्या पीएनजीआरबी/एनजीपीएल/रन./अमेंड-2014 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(Placed in Library, See No. LT 1547/16/14)

उत्तर पूर्वी क्षेत्र विकास मंत्रालय के राज्य मंत्री, प्रधान मंत्री कार्यालय में राज्य मंत्री, कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री, परमाणु ऊर्जा विभाग में राज्य मंत्री तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेन्द्र सिंह) : अध्यक्ष जी, मैं भारत के संविधान के अनुच्छेद 309 के अंतर्गत मूल (पहला संशोधन) नियम, 2014 जो 17 जनवरी, 2014 के भारत के राजपत्र में अधिसूचना संख्या सा0का0नि0 27 (अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library, See No. LT 1548/16/14)

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Eastern Zonal Cultural Centre, Kolkata, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Eastern Zonal Cultural Centre, Kolkata, for the year 2013-2014.

(Placed in Library, See No. LT 1549/16/14)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the South Zone Cultural Centre, Thanjavur, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the South Zone Cultural Centre, Thanjavur, for the year 2013-2014.

(Placed in Library, See No. LT 1550/16/14)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the West Zone Cultural Centre, Udaipur, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the West Zone Cultural Centre, Udaipur, for the year 2013-2014.

(Placed in Library, See No. LT 1551/16/14)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the North East Zone Culture Centre, Dimapur, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North East Zone Culture Centre, Dimapur, for the year 2013-2014.

(Placed in Library, See No. LT 1552/16/14)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Cultural Resources and Training, New Delhi, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Cultural Resources and Training, New Delhi, for the year 2013-2014.

(Placed in Library, See No. LT 1553/16/14)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering

Technology, Noida, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Council for Hotel Management and Catering Technology, Noida, for the year 2013-2014.

(Placed in Library, See No. LT 1554/16/14)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tourism and Travel Management, Gwalior, for the year 2013-2014.

(Placed in Library, See No. LT 1555/16/14)

(8) A copy each of the Annual Reports for the year 2013-2014 (Hindi and English versions) alongwith Audited Accounts in respect of the following institutes:-

- (i) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hajipur.

(Placed in Library, See No. LT 1556/16/14)

- (ii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa.

(Placed in Library, See No. LT 1557/16/14)

- (iii) Institute of Hotel Management and Catering Technology Thiruvananthapuram.

(Placed in Library, See No. LT 1558/16/14)

- (iv) Dr. Ambedkar Institute of Hotel Management Catering and Nutrition, Chandigarh.

(Placed in Library, See No. LT 1559/16/14)

- (v) Institute of Hotel Management, Catering and Nutrition, Lucknow.

(Placed in Library, See No. LT 1560/16/14)

- (vi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Chennai.

(Placed in Library, See No. LT 1561/16/14)

- (vii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Ahmedabad.

(Placed in Library, See No. LT 1562/16/14)

- (viii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur.

(Placed in Library, See No. LT 1563/16/14)

- (ix) Institute of Hotel Management, Catering and Nutrition, New Delhi.

(Placed in Library, See No. LT 1564/16/14)

- (x) Institute of Hotel Management, Catering Technology and Applied Nutrition, Guwahati.

(Placed in Library, See No. LT 1565/16/14)

- (xi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar.

(Placed in Library, See No. LT 1566/16/14)

- (xii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad.

(Placed in Library, See No. LT 1567/16/14)

- (xiii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Srinagar.

(Placed in Library, See No. LT 1568/16/14)

- (xiv) Institute of Hotel Management, Catering and Nutrition, Shimla.

(Placed in Library, See No. LT 1569/16/14)

- (xv) Institute of Hotel Management, Catering Technology and Applied Nutrition, Mumbai.

(Placed in Library, See No. LT 1570/16/14)

- (xvi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bangalore.

(Placed in Library, See No. LT 1571/16/14)

- (xvii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhopal.

(Placed in Library, See No. LT 1572/16/14)

- (xviii) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gwalior.

(Placed in Library, See No. LT 1573/16/14)

- (xix) Institute of Hotel Management, Catering Technology and Applied Nutrition, Gurdaspur.

(Placed in Library, See No. LT 1574/16/14)

- (xx) Institute of Hotel Management, Catering Technology and Applied Nutrition (Calcutta) Society, Kolkata.

(Placed in Library, See No. LT 1575/16/14)

- (xxi) Institute of Hotel Management, Catering Technology and Applied Nutrition, Shillong.

(Placed in Library, See No. LT 1576/16/14)

(9) A copy of the Consolidated Review (Hindi and English versions) by the Government of the working of the above mentioned institutes for the year 2013-2014.

(Placed in Library, See No. LT 1577/16/14)

(10) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the India Tourism Development Corporation Limited, New Delhi, for the year 2013-2014.
(ii) Annual Report of the India Tourism Development Corporation Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1578/16/14)

- (b) (i) Review by the Government of the working of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2013-2014.
(ii) Annual Report of the Donyi Polo Ashok Hotel Corporation Limited, Itanagar, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1579/16/14)

- (c) (i) Review by the Government of the working of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2013-2014.
(ii) Annual Report of the Utkal Ashok Hotel Corporation Limited, Puri, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1580/16/14)

- (d) (i) Review by the Government of the working of the Madhya Pradesh Ashok Hotel Corporation Limited, Bhopal, for the year 2013-2014.
(ii) Annual Report of the Madhya Pradesh Ashok Hotel

Corporation Limited, Bhopal, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1581/16/14)

- (e) (i) Review by the Government of the working of the Kumarakruppa Frontier Hotel Private Limited, New Delhi, for the year 2013-2014.
- (ii) Annual Report of the Kumarakruppa Frontier Hotel Private Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1582/16/14)

- (f) (i) Review by the Government of the working of the Pondicherry Ashok Hotel Corporation Limited, Pondicherry, for the year 2013-2014.
- (ii) Annual Report of the Pondicherry Ashok Hotel Corporation Limited, Pondicherry, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1583/16/14)

- (g) (i) Review by the Government of the working of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2013-2014.
- (ii) Annual Report of the Ranchi Ashok Bihar Hotel Corporation Limited, Ranchi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1584/16/14)

- (h) (i) Review by the Government of the working of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2013-2014.
- (ii) Annual Report of the Punjab Ashok Hotel Company Limited, Chandigarh, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1585/16/14)

- (i) (i) Review by the Government of the working of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2013-2014.
- (ii) Annual Report of the Assam Ashok Hotel Corporation Limited, Guwahati, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1586/16/14)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Raja Rammohun Roy Library Foundation, Kolkata, for the year 2013-2014.

(Placed in Library, See No. LT 1587/16/14)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Himalayan Culture Studies, Dahung, for the year 2013-2014, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Institute of Himalayan Culture Studies, Dahung, for the year 2013-2014.

(Placed in Library, See No. LT 1588/16/14)

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the North Zone Cultural Centre, Patiala, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Zone Cultural Centre, Patiala, for the year 2013-2014.

(Placed in Library, See No. LT 1589/16/14)

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Salar Jung Museum, Hyderabad, for the year 2013-2014.

(Placed in Library, See No. LT 1590/16/14)

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Sahitya Akademi, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Sahitya Akademi, New Delhi, for the year 2013-2014.

(Placed in Library, See No. LT 1591/16/14)

- (16) (i) A copy of the Annual Report (Hindi and English versions) of the National School of Drama, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National School of Drama, New Delhi, for the year 2013-2014.

(Placed in Library, See No. LT 1592/16/14)

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Kalakshetra Foundation, Chennai, for the year 2013-2014, alongwith Audited Accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kalakshetra Foundation, Chennai, for the year 2013-2014.

(Placed in Library, See No. LT 1593/16/14)

- (18) A copy of the Annual Accounts (Hindi and English versions) of the Airports Economic Regulatory Authority of India, New Delhi, for the year 2012-2013, together with Audit Report thereon.

- (19) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (18) above.

(Placed in Library, See No. LT 1594/16/14)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): I beg to lay on the Table:-

(1) A copy of the Notification No. S.O. 726(E) (Hindi and English versions) published in Gazette of India dated 15th October, 2014 complying the provisions of the "Prohibition of Employment of Manual Scavengers and their Rehabilitation Act, 2013 under sub-section (3) of Section 36 of the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013, together with a corrigendum thereto published in Notification No. S.O. 2985(E) dated 27th November, 2014.

(Placed in Library, See No. LT 1595/16/14)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the IRCON International Limited, New Delhi, for the year 2013-2014.
(ii) Annual Report of the IRCON International Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1596/16/14)

- (b) (i) Review by the Government of the working of the RITES Limited, Delhi, for the year 2013-2014.
(ii) Annual Report of the RITES Limited, Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1597/16/14)

- (c) (i) Review by the Government of the working of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2013-2014.
(ii) Annual Report of the Mumbai Railway Vikas Corporation Limited, Mumbai, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1598/16/14)

- (d) (i) Review by the Government of the working of the Railtel Corporation of India Limited, New Delhi, for the year 2013-2014.
(ii) Annual Report of the Railtel Corporation of India Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1599/16/14)

- (e) (i) Review by the Government of the working of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2013-2014.
(ii) Annual Report of the Dedicated Freight Corridor Corporation of India Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and

Auditor General thereon.

(Placed in Library, See No. LT 1600/16/14)

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : अध्यक्ष जी, मैं कंपनी अधिनियम, 1956 की धारा 619क की उपधारा (1) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

(1) भारत गोल्ड माइन्स लिमिटेड, कोलार गोल्ड फ़िल्ड के वर्ष 2013-2014 के कार्यकरण की सरकार द्वारा समीक्षा।

(2) भारत गोल्ड माइन्स लिमिटेड, कोलार गोल्ड फ़िल्ड के वर्ष 2013-2014 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।

(Placed in Library, See No. LT 1601/16/14)

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